

Most Urgent.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No. HHC/VIG/GEN/STAT/93-V- 27436
Dated: Shimla the 22nd September, 2017.

From

The Registrar General,
High Court of Himachal Pradesh,
Shimla-171001.

To

All the Judicial Officers
in Himachal Pradesh.

Subject:- Action Plan 2017-18, 10 years old cases- disposal thereof.

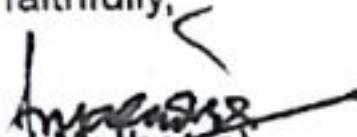
Sir,

It has been observed that some of the courts have more than 10, ten years old cases pending with them despite implementation of Action Plan 2017-18, which requires disposal of 10 years old cases by 30.9.2017. In order to achieve 'zero pendency of 10 years old cases' I have been directed to state that the court(s) having more than 10, ten years old cases as on 1.1.2017, shall be assessed as per the following formula for the next three months, i.e. 1.10.2017 to 31.12.2017:

"The 'Regular' as well as old cases side disposal carried out by the Court though shall be assessed as per the existing norms, however, in case such court decides 10 or more (ten years old cases as on 1.1.2017) within one month i.e. from 1.10.2017 onwards, till 31.12.2017, then said Judicial Officer shall be graded as 'Good' irrespective of his/ her performance/ disposal on the 'Regular' and 'Old cases' side, being below the said grade. However, further, it is clarified that in case the said Judicial Officer earns grade above 'Good', then said grade would be awarded in the assessment".

The Judicial Officer achieving above target to append a note separately in this regard, alongwith the monthly disposal statement.

Yours faithfully,

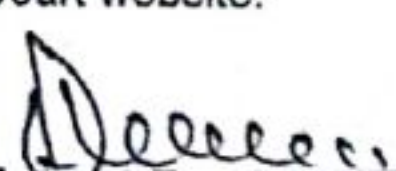

(Arvind Malhotra)
Registrar (Vigilance)
Dated: 22.9.2017

Endst. No.: HHC/VIG/GEN/STAT/93-IV-

Copies forwarded to:-

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1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. All the Additional Registrars/ Deputy Registrars;
3. All the Secretaries to the Hon'ble Judges;
4. The Secretary/ Private Secretary/ P.A to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Rules)/Registrar Admn.)/ Registrar (GAD & Recruitment Cell) Registrar (Estt.) and CPC.
5. The Assistant Registrars of this Registry.
6. The Technical Director, NIC, H.P. High Court, Shimla with a request to upload the same on the High Court website.


Assistant Registrar (Vigilance)